

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/01700/2019

DATED THIS THE 25th DAY OF FEBRUARY, 2020

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)
...MEMBER(A)**

M.C. Ramesh,
S/o late Chandragasa,
Aged about 58 years,
Head Clerk (under orders of dismissal),
R/a D. No.34/A, Loco Colony,
Yadavagiri,
Mysore-570 034.

...Applicant.

(By Advocate Shri B. S. Venkatesh kumar)

Vs.

1. The Union of India,
Represented by General Manager,
South Western Railways,
Headquarters, Gadag Road,
Hubli-580 034.

2. The Senior Divisional Operations Manager,
(Disciplinary Authority)
Divisional Office,
Operating Department,
South Western Railway,
Mysore Division,
Mysore-570 021.

3. The Divisional Railway Manager,
South Western Railway,
Mysore Division,
Mysore -570 021.

...Respondents

(By Shri N. Amaresh, Railway Standing Counsel)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

Heard. Both the counsel submit that since the applicant had filed a representation/appeal against the removal, they agree that the representation/appeal can be disposed of by the concerned authority within the next 2 months' time. They will also consider whether the appointment of the applicant had any juncture with caste status or not. If caste was not the issue at the time of appointment, then whether he was a SC or not, has no relevance. Otherwise, it will definitely have. Till then he will be allowed to continue for an extra one month for him to seek whatever relief he wants to. Therefore, for further 3 months, we will allow him to stay in the quarter, provided the decision is taken after hearing him. OA disposed of. No costs.

(C.V.SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

vmr

Annexures referred to by the Applicant in OA.1700/2019

- Annexure A-1: Copy of Memorandum dated 26.8.2019
- Annexure A-2: Copy of suspension order dated 27.8.2018
- Annexure A-3: Copy of appeal dated 28.8.2018
- Annexure A-4: Copy of appeal dated 10.12.2018
- Annexure A-5: Copy of order revoking suspension dated 04.01.2019
- Annexure A-6: Copy of CRE Cell dated 23.6.2019
- Annexure A-7: Copy of order dated 07.08.2019
- Annexure A-8: Copy of appeal dated 29.9.2019 against dismissal order.

Annexures referred to by the Respondents in the Reply

- Annexure R-1: Copy of letter dated 18.6.2019
- Annexure R-2: Copy of letter dated 07.8.2019
- Annexure R-3: Copy of Master Circular No.49/2019
- Annexure R-4: Copy of letter dated 06.01.2020

.....

